

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 14.12.2021 (TUESDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders (For Renewal of FDR)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Competition App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
2.	Competition App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
3.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
4.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
5.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors.	Pankaj Bhagat	Sanyat Lodha

### **For Directions**

6.	Comp. App. (AT) (Ins) No. 1237 of 2019	Kanchanben Rasik Bavariya Vs. VE Commercial Vehicles Ltd & Anr.	Z.A. Siddiqui	Rohit K. Aggarwal-R1 Anup Kumar-R2
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### **For Admission (Fresh Case)**

7.	Competition App. (AT) No. 17 of 2021	Together We Fight Society Vs. Competition Commission of India & Ors.	Pratiksha Sharma	
8.	Restoration Application No. 04 of 2021 in Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investors Clinic Infratech Pvt. Ltd.	Davesh Bhatia	

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 139-141 of 2020	Registrar of Companies, West Bengal Vs. Kalyanpur Cements Ltd. Now Known as Dalmia DSP Ltd.	Vijay Joshi	Shipra Choudhry
10.	Comp. App. (AT) (Ins) No. 579 of 2021	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd.	Satish Rai	Nipun Gautam –R1
11.	Comp. App. (AT) (Ins) No. 966 of 2020	Mohammad Javed Sultan Vs. Emerald Minerals Exim Pvt. Ltd. & Ors.  <b>With</b>	Kumud Shekhar	Ajay Gaggar-R1 Amar Nath Tiwari AN Tiwari-R2 Pratim Bayal-RP
12.	Comp. App. (AT) (Ins) No. 831 of 2021	Mohammad Javed Sultan Vs. Pratim Bayal RP, Emerald Mineral Exim Pvt. Ltd. & Ors.	Mitalee Jesthi	Ajay Gaggar-R1 A.N. Tiwari-R2 Pratim Bayal-RP

**For Hearing**

13.	Comp. App. (AT) (Ins) No. 220 of 2021	Intec Capital Ltd. Vs. Arvind Gaudana IRP Vrundavan Ceramic Pvt. Ltd.	Rajat Katyal	Aastha Mehta-RP
14.	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha-R1 Raunak Dhillon-COC Pooja Mahajan-R3
15.	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	Ishaan Patkar Arnav Narain
16.	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	Vishal Gehrana	Anushree Kapadia Gaurav MathurR-1 Ashim Sood-R2
17.	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh Ahuja-R2
18.	Comp. App. (AT) (Ins) No. 184 of 2021	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd.  <b>With</b>	Rajesh Kumar	Rahul Kumar-R1

19.	Comp. App. (AT) (Ins) No. 207 of 2021	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd. & Anr.  <b>With</b>	Rajesh Kumar	Rahul Kumar-R1 Swati Khanna
20.	Comp. App. (AT) (Ins) No. 226 of 2021	Prakash Asphaltting & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr.	Monish Panda	Rajesh Gautam-R1 & R2
21.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma
22.	Comp. App. (AT) No. 24 of 2021	Ashish Jaiswal Vs. Registrar of Companies, Chhattisgarh	Kamaljeet Singh	
23.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	Anandh K.-R2 & R4 Nilesh Jayant Karandikar-R3

**03:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

24.	Comp. App. (AT) (Ins) No. 904 of 2021  <b>(PH)</b>	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Ashish Makhija Richa Singh-R1 Rudreshwar Singh Ayandeb Mitra-R2 & R3
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**